

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT)(INSOLVENCY) NO.110 OF 2020

In the matter of:

Damodar Valley Corporation

Appellant

Vs

Cosmic Ferro Alloys Ltd & Anr

Respondents

Mr. Rakesh Khanna, Sr. Advocate, Ms Madhumit Bhattacharjee, Advocates for Appellant.

Mr Brinda Ajmani, Advocate. Ms Aarti Jain, PCS.

Mr Ramesh Singh, Mr AT Patra, Mr Aditya Ghadge, Advocates for R1.

Ms misha, Mr Vaijayant Paliwal, Ms Charu Bansal, Advocates for R2.

ORDER

04.03.2020- Learned counsel for erstwhile Resolution Professional seeking time to file reply affidavit and learned counsel for the appellant seeks time to file rejoinder. Prayer allowed. They are directed to file reply affidavit and rejoinder by 17th March, 2020. Post the matter on **1st April, 2020.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/kam